

Court-II
Before the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

Appeal No. 256 of 2015

Dated : **4th April, 2016**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Damodar Valley Corporation **Appellant(s)**

Versus

Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Ms. Ranjitha Ramachandran

Counsel for the Respondent (s) : Mr. S.K.Chaturvedi
Mr. Malay P.Dwivedi for R-2
Mr. R.B.Sharma for R-3

ORDER

As per the learned counsel for the Appellant, no rejoinder needs to be filed on behalf of the Appellant. Pleadings are said to be complete.

Post this appeal for arguments on **20th July, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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